

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

30

C.S.P. No. 870/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Vishaka Imports Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

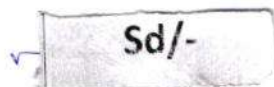
S. No.	NAME	DESIGNATION	SIGNATURE
30	Ms. Khushboo Shah Rajani ilb MDP & Partners.	Advocate for Petitioner Companies	

ORDER

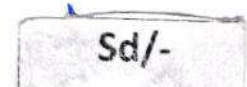
CSP No. 870/230-232/NCLT/MB/MAH/2017

CSP No. 912/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 15.02.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)